

1	2	3	4	5	6	7
3.	IFFCO	Nellore, Andhra Pradesh (Grossroots Project)	1568.70	Urea	7.26	1st stage of clearance of PIB accorded. Process to seek 2nd stage PIB clearance is on.
4.	RCF	Thal, Mumbai (Ammonia-urea third stream at existing site)	1157.33	Urea	7.26	Being submitted for 1st stage clearance of PIB.
5.	HIL	Alwaye (Kerala)	5.40	Pesticides		
6.	HOC	Rasayani, Maharashtra	386.73	MDI		

[English]

Refugees from Bangladesh

3585 SHRI R.B. RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of refugees from Bangladesh who entered into India during the war of 1971;

(b) the number of refugees out of them who returned to Bangladesh; and

(c) the number of refugees settled in India alongwith the location of their settlement, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) According to information available, around 9.9 million refugees had arrived in India from Bangladesh in 1971. Practically all the refugees returned to Bangladesh by 25th March, 1972.

[Translation]

Smuggling of Idols

3586. SHRIMATI KETAKI DEVI SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Murtiyon ke taskar ab rajnaikon ka istemal karte hain" appearing in 'Dainik Jagran' dated February 26, 1997;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) The Ministry of External Affairs have sent advisories to Diplomatic Missions that their baggage should not contain any antiques which are more than one hundred years old except under the authority of a licence issued by the competent authority. The Government also lays stress on modernisation and strengthening of infrastructure relating to intelligence and enforcement agencies to enable them to take more efficient steps to prevent smuggling of antiques/ idols etc. out of the country.

[English]

Exemption to Drugs from the Excise duty

3587. SHRI BHUPINDER SINGH HOODA : Will the Minister of CHEMICALS AND FERTILISERS be pleased to state :

(a) whether in excise notification No. 4/97 in the recent budget, certain drugs in List-I are exempted from the Excise Duty and C.V.D.;

(b) whether under the same notification in List-II, the intermediates used in manufacture of drugs of List-I are also exempted from duty and C.V.D.;

(c) if so, whether 2-cenopyrazide, an intermediate used for manufacture of pyrazanimide is not mentioned in List-II; and

(d) if so, the reasons therefor ?